

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

Customs Appeal No. 53854 of 2014

[Arising out of Order-in-Appeal No. 49-53/CUS/APPL/DLH-IV/2014 dated 17.04.2014 passed by the Commissioner (Appeals), Central Excise, Delhi-IV]

Artex Textile Pvt Ltd

1014, 10th Floor, D-Mall, Netaji Subhash Place,
Pitampura, New Delhi 110034

.....Appellant

VERSUS

**Commissioner of Central Excise &Respondent
Customs, Delhi-IV (Faridabad)**

New CGO Complex, NH IV, NIT,
Faridabad, Haryana 121001

APPEARANCE:

Shri R.K. Hasija, Advocate for the Appellant

Shri Aniram Meena & Shri Narinder Singh, Authorized Representatives for
the Respondent

CORAM: HON'BLE MR. S. S. GARG, MEMBER (JUDICIAL)

HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)

DATE OF HEARING: 20.05.2025

DATE OF DECISION: 20.05.2025

Appeal is dismissed as withdrawn. For order, see order of date
passed in Customs Appeal No. 53853 of 2014.

**(S. S. GARG)
MEMBER (JUDICIAL)**

**(P. ANJANI KUMAR)
MEMBER (TECHNICAL)**